

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 03.05.2019

In the court of the Registrar

11:30 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1519 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	Supreme Commotrade LLP & Anr. Vs. Shree Sai Rolling Mills Ltd.	Manish Raghav
2.	I.A. No. 1520 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	Supreme Commotrade LLP & Ors. Vs. Shree Sanyeeji Ispat Ltd.	Manish Raghav
3.	I.A. No. 1522 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	Sri Om Prakash Murarka Vs. Shree Sai Prakash Alloys Pvt. Ltd.	Manish Raghav

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By Order
-sd/-

Assistant Registrar